

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

The Director,
LNJN, National Institute of Criminology and Forensic Science,
Ministry of Home Affairs, Govt. of India,
Outer Ring Road, Sector-3, Rohini, Delhi-110085.

No: 21214/Gr Dated: 18-12-2020

Subject: Nominations for training courses scheduled during January to March, 2021.

Ref.No: 20/01/2020-NICFS dated 23-10-2020.

Sir,

With reference to the subject cited above, I am desired to inform you that the matter was placed before Hon'ble The Chief Justice(A) and His Lordship has been pleased to nominate the Judicial Officers whose names have been shown against the programmes as per Annexure "A" to this communication.

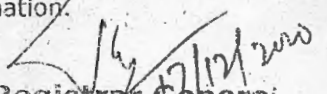
Yours faithfully,


(Jawad Ahmed)
Registrar General

No: 21215-18/Gr Dated: 18-12-2020

Copy to:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
- 2) Director, J&K State Judicial Academy, Jammu for information. This is in reference to his communication No.3064/SJA dated 28-10-2020.
- 3) CPC, e-Courts, High Court of J&K, Jammu for information and with the request to upload the same on the official website of J&K, High Court for information of all concerned.
- 4) S/Shri _____ for information and n/a. Besides this, a copy of communication of Director, LNJN, National Institute of Criminology and Forensic Science, Govt. of India received by this Registry in this regard is also enclosed with the instant communication with the request to share the requisite details with the concerned quarter and remain in touch with them for confirmation of your nomination.


Registrar General

List of Training Courses scheduled to be held in the months of January & February, 2021.

S.No	Course Name/ Course Director's name	Course dates	Eligibility of participants	Name of nominated officer alongwith designation S/Shri
1.	Course on Crime against Sr. Citizen- Prof(Dr) B N Chatteraj	04-08 Jan 2021 (05 days)	Judges/Magistrates, SP/DCP & above, Prosecution Officials, Defence Officers & Prison/Correctional/ Welfare Administrators.	i) Som Lal, CJM, Poonch ii) Iqbal Ahmad Masoodi, CJM, Bandipora
2.	Seminar on Violation of Intellectual Property Rights: Role and Responsibilities of Criminal Justice Functionaries- Dr. Minakshi Sinha	06-08 Jan 2021 (03 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution officials.	i) Sudhir Kumar, CJM, Kisthwar ii) Mohd. Ashraf Bhat, CJM, Pulwama
3.	Certificate Course in Digital Forensics using Open Source Tools- Dr. Deepak Raj Rao G	11-15 Jan 2021 (5 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution officials, SSO & above from CFSLs/ FSLs.	i) Pravin Pandoh, Sub Judge (Spl Mobile Magistrate, Baramulla ii) Mir Wajahat, Sub Judge, Bijbehara
4.	Course on Drug Law Enforcement, Forensic Science & Financial Investigation - Dr. J R Sethi	11-15 Jan 2021 (05 days)	NDPS Spl. Judges & Public Prosecutors (NDPS), Officers of Central Armed Police Force (CAPF)/ Assam Rifles, Defence Officers, Dy. SP/ACP & above, SSO and above from CFSLs/FSLs	i) Tasleem Arif, 3 rd Addl. District & Sessions Judge, Srinagar ii) Smt. Kusum Lata Pandita, Addl. District & Sessions Judge, Rajouri
5.	Course on Street Children and Deviance- Prof (Dr) B N Chatteraj	11-13 Jan 2021 (03 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution officials & Welfare administrators.	i) Smt. Tabasum Qadir, Principal Magistrate, JJB, Srinagar ii) Rajeev Kumar, Principal Magistrate, JJB, Doda
6.	Course on Fire and Explosion Investigation - Dr A C Rajvanshi	11-15 Jan 2021 (05 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution officials, SSO & above from CFSLs/FSLs and Fire Officers.	i) Anoop Kumar, CJM, Kulgam ii) Ahsan ullah Parvez Malik, Sub Judge, Surankote
7.	Course on Forensic Science & Forensic Medicine- Dr. KPS Kushwaha	18-12 Jan, 2021 (05 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution officials, Government Medical Officers, Defence Officers and SSO & above from CFSLs/FSLs	i) Amit Kumar Gupta, City Judge, Srinagar ii) Romesh Lal, Sub Judge, Katra
8.	Course on Scientific Investigation of Crime Involving Firearms- Dr J K Modi	18-21 Jan, 2021 (4 days)	Higher Judicial Service Officers, Judges/Magistrates, Dy. SP/ACP & above, Prosecution officials, Government Medical	i) Khalil Ahmad Choudhary, Addl. District & Sessions Judge, Anantang

			Officers, Defence Officers and SSO & above from CFSLs/FSLs	ii) Ashwani Kumar, Addl. District & Sessions Judge TADA/POTA, Srinagar
9.	Course on Emerging Trends in Plastic Card Frauds & their Detection- Shri J K Semwal	28-29 Jan 2021 (2 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution officials, SSO & above from CFSLs/FSLs	i) Ajay Kumar Gupta, CJM, Jammu ii) Manjit Singh Manhas, CJM, Doda
10.	Course on Scientific Investigation of Crime- Dr J R Sethi	01-05 Feb 2021 (05 days)	Judges/Magistrates, Dy. SP/ACP & above, Distt. Magistrates/ Addl. Distt. Magistrates/SDM & Prosecution Officials	i) Amarjit Singh Langeh, CJM, Reasi ii) Farooq Ahmad Bhat, CJM, Ganderbal
11.	Course on Transnational Crime: Investigation and other related protocols - Dr Minakshi Sinha	03-05 Feb 2021 (03 days)	Higher Judicial Service Officer, SP/DCP and above, officers from CBI and Interpol wing of India	i) Yash Pal Kotwal, 1 st Addl. District & Sessions Judge, Jammu ii) Mohd. Ashraf Khan, 1 st Addl. District & Sessions Judge, Baramulla
12.	Course on Digital Tools and Investigation in Criminal Investigation Dr Deepak Raj Rao G	03-05 Feb 2021 (03 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Defence Officers, SSO & above from CFSLs/FSLs	i) Amit Sharma, Secretary, DLSA, Ramban ii) Pervaiz Iqbal, Railway Magistrate, Jammu
13.	Course on Digital Evidence and On-line Social Media- Shri J K Semwal	08-11 Feb 2021 (04 days)	Higher Judicial Service Officers, Prosecutions Officials & SP/DCP and above	i) Sobha Ram Gandhi, Addl. District & Sessions Judge, Udhampur ii) Mirza Riyaz ul Haq, Addl. District & Sessions Judge, Srinagar
14.	Course on Advancing Justice through DNA Technology - Dr KPS Kushwaha	08-11 Feb 2021 (04 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Defence Officers, SSO & above from CFSLs/FSLs	i) Surinder Singh, CJM, Sopore ii) Smt. Umi Kulsoom, Passenger Tax & Electricity Magistrate, Srinagar
15.	Course on Digital Evidence and On-line Social Media- Shri J K Semwal	08-11 Feb 2021 (04 days)	Higher Judicial Service Officers, Prosecutions Officials & SP/DCP and above	i) Rajinder Sapru, 1 st Addl. District & Sessions Judge, Srinagar ii) Mehmood Ahmad Choudhary, Addl. District & Sessions Judge, Doda

16.	Course on Victimology and Victim Justice- Ms. Anita Dahiya	15-17 Feb 2021 (03 days)	Judges/Magistrates, Dy. SP/ACP & above, Defence Officers, Prosecution Official & Prison/Correctional/Welfare Administrators	i) Mayank Gupta, District Mobile Magistrate (T), Rajouri ii) Smt. Fariqa Nazir, Sub Registrar, Srinagar
17.	Course on Cyber Forensics- Dr. Deepak Raj Rao G	15-19 Feb 2021 (05 days)	Newly recruited Judicial Officers and Prosecutors	i) Smt. Urvashi Raina, Munsiff, Jammu ii) Smt. Shyesta Nazir, 3 rd Addl. Munsiff, Srinagar
18.	Course on Scientific Techniques in Forensic Investigation- Dr. J K Modi	22-26 Feb 2021 (05 days)	Higher Judicial Service Officers, SP/DCP & above, Distt. Magistrates/Addl. Distt. Magistrates/SDM, Prosecution Officials and Defence Officers.	i) Suneet Gupta, 3 rd Addl. District & Sessions Judge (designated NIA Court), Jammu ii) Mohd. Rafiq Chak, Pr. District & Sessions Judge, Kargil.



लोक त्वायक ज्ञानप्रकाश, न्यायिक प्रणाली, अपराधशास्त्र एवं विधि विज्ञान संस्थान

INDIAN NATIONAL INSTITUTE OF CRIMINOLOGY AND FORENSIC SCIENCE

गृह मंत्रालय, भारत सरकार / Ministry of Home Affairs, Government of India

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Date 23rd October, 2020

- 01 Chief Secretary, All States/UTs
- 02 Directors General, CAPFs
- 03 Directors, All CPOs
- 04 DGsP/IGsP, All States/UTs
- 05 Registrar General/ Registrar, All High Courts
- 06 DsG/IsG Prisons, All States/UTs
- 07 Director of Prosecutions, All States/UTs
- 08 Director of Social Welfare, All States/UTs
- 09 Director, CFSs/FSLs, All States/UTs
- 10 Commissioner, Customs & Central Excise, All States/UTs
- 11 Vice Chancellor, Forensic Science Universities
- 12 Principal Secretary/DG, Health Services, All States/UTs

Sub: Nominations for training courses scheduled during January to March, 2021

Sir,

This Institute invites nominations of eligible permanent officers for the Courses scheduled during the subject period (Enclosed). These courses will be conducted in online mode. The following information may kindly be sent in respect of each nominated officer: (a) Name of Course (b) Name/Designation of officer (c) Contact details of nominee (viz. Cell Number & E-Mail ID). Officer in reserve may also be nominated.

02 The list of accepted nominees can be downloaded from our Website <www.nicfs.gov.in> under link 'Training' about 15 days prior to Course. A second list, if needed, will be hosted on Website 10 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished to us. It is requested that our website may be visited from time to time for further communication.

03 **If the situation due to COVID-19 improves**, these courses will be conducted at Institute's premises. In that scenario, nominated officers must not proceed without acceptance of nomination. Hostel accommodation will be provided to all the participants. Details can be ascertained from Hostel Warden (Telefax 011-27525083). A set of guidelines required to be followed by trainee officers to prevent the spread of COVID-19 has also been uploaded at NICFS website.

04 The Institute welcomes reply by E-mail ID: training.nicfs@nic.in in its endeavor to be an eco-friendly organization.

Yours sincerely

Nasir Kamal

(Nasir Kamal)
Director

January to March, 2021

S N	Course Name/ Course Director's Name	Course dates	Eligibility of participants
1	Crime Scene Management including CCTV Analysis- Dr. J R Sethi	04-08 Jan. 2021 (5 days)	Dy. SP/ACP and above, Prosecution Officials, and SSO & above from CFSLs/FSLs.
2	Course on Crime against Sr. Citizen- Prof.(Dr) B N Chatteraj	04-08 Jan., 2021 (5 days)	Judges/Magistrate, SP/DCP & above, Prosecution Officials, Defence Officers & Prison /Correctional/ Welfare Administrators -
3	Seminar on Violation of Intellectual Property Rights: Role and Responsibilities of Criminal Justice Functionaries- Dr Minakshi Sinha	06-08 Jan., 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials,
4	Certificate Course in Digital Forensics using Open Source Tools- Dr Deepak Raj Rao G	11-15 Jan., 2021 (5 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, SSO & above from CFSLs/FSLs
5	Course on Drug Law Enforcement, Forensic Science & Financial Investigation- Dr. J R Sethi	11-15 Jan., 2021 (5 days)	NDPS Spl. Judges & Public Prosecutors (NDPS), Officers of Central Armed Police Force (CAPF)/ Assam Rifles, Defence Officers, Dy. SP/ACP & above, SSO and above from CFSLs/FSLs
6	Course on Street Children and Deviance- Prof.(Dr) B N Chatteraj	11-13 Jan., 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials & Welfare Administrators
7	Course on Fire & Explosion Investigation- Dr A C Rajvanshi	11-15 Jan., 2021 (5 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, SSO & above from CFSLs/FSLs and Fire Officers
8	Certificate Course in Forensic Audio, Forensic Photography & Video Technology- Dr S R Singh	11-22 Jan., 2021 (10 days)	Dy. SP/ACP/ SHO/Inspector, Instructors from PTS/PTC
9	Course on Forensic Science & Forensic Medicine- Dr. K P S Kushwaha	18-22 Jan., 2021 (5 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Government Medical Officers, Defence Officers and SSO & above from CFSLs/FSLs
10	Course on Crime Scene Evidence- Dr A C Rajvanshi	18-22 Jan., 2021 (5 days)	Dy. SP/ACP/SHO/Inspector
11	Course on Community Policing and Police Credibility - Dr P S Bhushan	18-20 Jan., 2021 (3 days)	Dy. SP/ACP & above, Officers of Central Armed Police Force(CAPF)/ Assam Rifles
12	Course on Scientific Investigation of Crime Involving Firearms- Dr. J K Modi	18-21 Jan., 2021 (4 days)	Higher Judicial Service Officers, Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Defence Officers, Govt. Medical Officers and SSO & above from CFSLs/FSLs

13	Workshop on National Standard for DNA Profiling- Dr. KPS Kushwaha	28-29 Jan., 2021 (2 days)	Forensic Scientists from CFSLs/FSLs
14	Course on Emerging Trends in Plastic Card Frauds & their Detection- Shri J K Semwal	28-29 Jan., 2021 (2 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, SSO & above from CFSLs/FSLs.
15	Course on Scientific Investigation of Crime- Dr. J R Sethi	01-05 Feb. 2021 (5 days)	Judges/Magistrates, Dy. SP/ACP & Above, Distt. Magistrates/ Addl. Distt. Magistrates/SDM & Prosecution Officials
16	Course on Evidence Based Policing for Smart Cities- Dr P S Bhushan	01-03 Feb., 2021 (3 days)	Dy. SP/ACP & above, Officers of Central Armed Police Force(CAPF)/ Assam Rifles
17	Course on Transnational Crime: Investigation and other related protocols- Dr Minakshi Sinha	03-05 Feb., 2021 (3 days)	Higher Judicial Service Officer, SP/DCP and above, Officers from CBI and Interpol wing of India
18	Course on Digital Tools and Investigation in Criminal Investigation- Dr Deepak Raj Rao G	03-05 Feb., 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Defence Officers, SSO & above from CFSLs/FSLs
19	Course on Digital Evidence and On-line Social Media- Shri J K Semwal	08-11 Feb., 2021 (4 days)	Higher Judicial Service Officers, Prosecutions Officials & SP/DCP and above
20	Course on Post-Blast Investigation(PBI) and Forensic Analysis of Improvised Explosive Device Blast- Dr A C Rajvanshi	08-12 Feb., 2020 (5 days)	Officers of NBDC/NSG
21	Course on Advancing Justice through DNA Technology- Dr. K P S Kushwaha	08-11 Feb. 2021 (4 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Defence Officers, SSO & above from CFSLs/FSLs
22	Course on Digital Evidence and On-line Social Media- Shri J K Semwal	08-11 Feb., 2021 (4 days)	Higher Judicial Service Officers, Prosecutions Officials & SP/DCP and above
23	Course on Victimology and Victim Justice- Ms. Anita Dahiya	15-17 Feb., 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Defence Officers, Prosecution Official & Prison/Correctional/Welfare Administrators
24	Course on Cyber Forensics - Dr. Deepak Raj Rao G	15-19 Feb. 2021 (5days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, SSO & above from CFSLs/FSLs
25	Induction Course in Forensic Science- Dr KPS Kushwaha	15-26 Feb.- 2021 (10 days)	Newly recruited Judicial Officers and Prosecutors.
26	Course on Scientific Techniques in Forensic Investigation- Dr. J K Modi	22-26 Feb., 2020 (5 days)	Higher Judicial Service Officers, SP/DCP & above, Distt. Magistrates/Addl. Distt. Magistrates /SDM, Prosecution Officials and Defence Officers.
27	Seminar on Uniform Reporting pattern for NDPS Act cases- Dr J R Sethi	01-03 March, 2021 (3 days)	JSO and above from CFSLs/FSLs

28	Seminar on Issues in Investigation of NDPS Cases- Dr Minakshi Sinha	01-03 March, 2021 (3 days)	NDPS Spl. Judges & Public Prosecutors (NDPS), Officers of Central Armed Police Force (CAPF)/ Assam Rifles, Defence Officers, SP/DCP & above, Dy. Director/Joint Director and above from NCB/State Narcotics Control Bureau, Dy. Commr. from Customs and Central Excise
29	Course on Collection of Digital Evidence from Scene of Crime- Dr Deepak Raj Rao G	01-03 March, 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Defence Officers, SSO & above from CFSLs/FSLs
30	Course on Mobile Forensics- Dr. Deepak Raj Rao G	08-10 March, 2021 (3 days)	Judges/Magistrates, Dy. SP /ACP & above, Prosecution Officials, Defence Officers & SSO and above from CFSLs/FSLs
31	Course on Deviance among Street Children- Prof.(Dr.) B N Chatteraj	15-17 March 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials & Welfare Administrators
32	Course on Organised Crime- Dr Minakshi Sinha	15-17 March, 2021 (3 days)	Higher Judicial Service Officers, SP/DCP & above, Prosecution Officials and Defence Officers.
33	Certificate Course in Forensic Audio, Forensic Photography & Video Technology- Dr S R Singh	15-26 March, 2021 (10 days)	Dy. SP/ACP/ SHO/Inspector, Instructors from PTS/PTC
34	Course on Individual Identification Techniques- Dr. KPS Kushwaha	15-17 March, 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, SSO & above from CFSLs/FSLs, Forensic Science Teachers/Technical Officers from Central Universities and Institutions & Finger Print Experts
35	Seminar on Issues in Investigation and Prosecution of Transnational Crime- Dr. Minakshi Sinha	22-24 March, 2021 (3 days)	Higher Judicial Service Officer, SP/DCP and above, Officers from CBI and Interpol wing of India
36	Course on Social Media Intelligence and Evidence- Dr Deepak Raj Rao G	24-26 March, 2021 (3 days)	Judges/Magistrates, Dy. SP/ACP & above, Prosecution Officials, Defence Officers and SSO & above from CFSLs/FSLs
37	Course on Evidence Based Policing for Smart Cities- Dr P S Bhushan	29-31 March, 2021 (3 days)	Dy. SP/ACP & above, Officers of Central Armed Police Force(CAPF)/ Assam Rifles